

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/8484/2020

This the 21st day of December, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Rouf Ahmad, Age 33 years, D/o Mohammad Ismayil Katgoo
(Googri), R/o Kralyar Rainawari Srinagar, Kashmir.

.....Applicant

(Advocate: Mr. Noor Ul Amin-**Not Present**)

Versus

1. State of Jammu and Kashmir Principal Secretary to Government, Agriculture Production Department, Civil Secretariat, Jammu/Kashmir.
2. Director, Agriculture Kashmir, Lal Mandi Srinagar, Kashmir.
3. Chief Horticulture Officer, Chairman District Level Recruitment Committee, Lal Mandir Srinagar.

.....Respondents

(Advocate: Mr. Rajesh Thappa, Id. D.A.G.)



O R D E R

[O R A L]



The Hon'ble High Court of Jammu and Kashmir vide order dated 25.06.2020 had directed the parties to appear before this Tribunal today i.e., 21.12.2020. Despite the case being listed in the cause list today, nobody has appeared on behalf of the applicant.

2. The previous order sheets show that nobody had appeared on behalf of the applicant before the Court on 28.12.2014. It is apparent that the applicant has lost interest in prosecution of the case.

3. Accordingly, the T.A. is dismissed in default and for non prosecution.

(RAKESH SAGAR JAIN)
MEMBER (J)

Arun